(c) whether any protest has been made to the Chinese Government in this regard; and

(d) if so, the nature of reply received, if any?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). Yes. A copy of the relevant notification issued by the Government of Bihar is laid on the Table of the House. [See Appendix II, annexure No. 37].

(c) No.

(d) Does not arise.

Translation of Technical Books in Hindi

*293. Shri A. T. Sarma: Will the Minister of Education be pleased to state:

(a) whether Government are taking any steps to get technical books translated into Hindi; and

(b) if so, the number and the names of the books that have been translated upto now?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). About 180 books on technical/non-technical subjects have been allotted to various translating agencies in Madhya Pradesh, Uttar Pradesh, Rajasthan, Bihar and Punjab besides the Universities of Calcutta and Nagpur and the translation of most of these books has already been started.

Oil Exploration in Godavari Basin

*294. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the geological mapping and other surveys preliminary to seismic survey in connection with the exploration of oil in the Godavari Basin, Andhra Pradesh have since been completed;

(b) if so, when the seismic survey will be undertaken; and (c) what is the prospect of discovery of oil in this region?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) It is difficult to say at present.

(c) It is premature to express any views in this regard at this stage.

Grants for Harijan Welfare in Kerala

{ Shri A. K. Gopalan: *295. { Shri Kunhan: { Shri M. K. Kumaran:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of Kerala has approached the Government of India to increase the grants for Harijan Welfare for Kerala; and

(b) if so, what action has been taken?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) It would not be possible to increase the allocations for Scheduled Castes in Kerala in the Third Five Year Plan. The Government of Kerala have been informed accordingly.

Pakistani Coal for Punjab

*296. Shri Raghunath Singh: Will the Minister of Steel, Mines and Fuelbe pleased to state:

(a) whether it is a fact that the negotiations to import Pakistani coal from Quetta, Kalat and Salt Range are being held between the Pakistan mine owners and the Indian businessmen in order to feed brick kilns of Punjab; and

(b) if so, the result of these negotiations?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). There are no such negotiations going on between Pakistan mineowners and Indian businessmen. But